## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 178/15	TP 18/17	To file objection	433	Hindusthan National Glass & Industries Ltd. Vs Planet Pickles Pvt. Ltd.

SL. NAME (IN CAPITAL)

**SIGNATURE** 

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. SHRAVYA KARANTH 800+828839

Petitioner



## ORDER

Counsel for Petitioner is present. No representation for Corporate Debtor. Vakalath is not filed. Corporate Debtor is called absent. List it on 22/02/2018 to proceed further.

Member (T)

Member (J)